

THE SCHEDULE
SEE RULE 18(1)

RETURN OF ASSETS AND LIABILITIES ON FIRST APPOINTMENT/AS ON THE
31ST DECEMBER, 1995.

1. Name of the Government servant in full (in block letters). RAKESH CHAUDHARY
2. Service to which he belongs: Judiciary
3. Total length of service upto date:-
 - i) in non-gazetted rank. —
 - ii) in Gazetted rank. Two years & Two Months
4. Present post held & place of posting. Judicial Magistrate
Ist class, Court no. 2
Una H.P.
5. TOTAL annual income from all sources during the calendar year immediately preceding the 1st day of January, 1996. 40,000/-

6. Declaration:

I hereby declare the return enclosed namely, Forms I to V, are complete, true and correct as on 31-12-95 to the best of my knowledge and belief, in respect of information due to be furnished by me under the provision of sub-rule 1 of rule 18 of the Central Civil (Conduct) Rules, 1964.

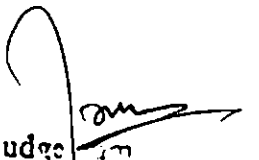
Date:- 14-10-97

Signatures [Signature]
Sub Judge cum
Judicial Magistrate (II)
UNA, Distt. Una (H.P)

ANNEXURE-A
SCHEDULE- FORM NO. I.

STATEMENT OF IMMOVEABLE PROPERTY ON FIRST APPOINTMENT/ S ON 31-12-95
(e.g. Lands, House, Shops other building etc.)

S.No.	Description of property.	Precise location (Name of District, Division, Taluk & Village in which the property is situated and also its distinctive number etc.).	Area of land in case of land & buildings.	Nature of land in case of landed property.	Extent of interest.	If not in own name in whose name held & his relationship if any to the Govt. servant.	Date of acquisition.	How acquired (whether purchased mortgage, lease, inheritance, gift, or, other wise) & name with details of person/ persons from whom acquired. (Address & connection of the Govt. servant if any with the person.	Value of the property.	Particulars of sanction of prescribed authority.	Total annual income from property
1.	2.	3.	4.	5.	6.	7.	8.	9.	10.	11.	12.



 Sub Judge
 Judicial Magistrate (II)
 UNA, Dist. Una (P)

FORM NO. IV.

STATEMENT OF PROVIDENT FUND AND LIFE INSURANCE POLICY OF FIRST APPOINTMENT AS ON THE
31ST DECEMBER, 1995

S.No. Policy No. and date of Policy.	Name of insurance company.	Sum insured/ date of maturity.	Amount of annual premium.	Type of provident funds/ G.P.F./ C.P.F. Account No.	Closing balance as last reported by the Audit/Accounts Officer alongwith date of such balance.	Contribution made subsequently.	Total	Remarks if there is dispute regarding closing balance. (Figures according to Govt. servern should also be given.	
1.	2.	3.	4.	5.	6.	7.	8.	9.	10.
-	-	-	-	-	-	-	-	-	-

Dated:- 14-10-97

Signature: 
Sub Ins. Officer
General Manager (I)
UNA, Distt. Una (U.P.)

